

COURT- I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 589 of 2016 in
DFR No. 3035 of 2016**

Dated: 10th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

**M/s API Ispat & Power Tech (P) Ltd. Appellant (s)
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Raunak Jain

ORDER

Issue notice to the Respondents returnable on 30.11.2016. Dasti, in addition, is permitted.

List the matter on **30.11.2016.**

**(I.J.Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**